



F. No. IT-11023/1/2017-IT-FSSAI
Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 16th June, 2017

SUBJECT: CLARIFICATION BASED ON THE PRE-BID MEETING HELD ON 13.06.2017,11:00 A.M AT FSSAI HQ, FOR THE REQUEST FOR PROPOSAL ON ONLINE EXAMINATION(COMPUTER BASED TEST) FOR FOOD ANALYST/JUNIOR ANALYST.

S. No	QUERY	REPLY
1	<p>Under Layout section, it is specified that the bidder should be able to prepare a database of 2000 questions from which the random questions be imported at the time of the exam. This raised the following questions:</p> <p>a. Considering the timelines mentioned in the notice, within a span of 1 month, it may not be feasible to get 2000 questions which will meet all quality requirements including validity and reliability.</p> <p>b. From the database of 2000 questions, if items are getting randomly picked up and getting distributed amongst the candidate population, there is a mandatory requirement to have pre tested items as well with statistics as this condition requires equating of the scores. This is important as candidates will be getting different questions to answer and might contest the results at a later stage. Equating will ensure that the difficulty levels of each item and exam form that gets delivered to the candidates is taken care of thus making your exam legally defensible.</p>	<p>Level of difficulty should follow a bell shaped curve.</p>
2	<p>Raw scores needs to be provided to the candidates as well?</p>	<p>No</p>

3	<p>In the first year FSSAI collects the candidates fees and shares a candidate roster with us. For future administration, we will build a registration portal which will allow candidates to pay the fees and also schedule themselves on a location of their choice. An admit card will be sent to the candidate as soon as they complete the payment and scheduling. Multiple day testing in a computer based testing environment allows flexibility to the candidates in scheduling the exam and is in line with global standards. Replicating paper based testing on a computer is not recommended.</p>	<p>All activities is to be carried out by the selected bidder. As registration component is available with us can be used by the bidder provided they choose to use the code. Bidder are free to use FSSAI code or their own code for registration and payment. Refer section 1.5.1 of RFP.</p>
4	<p>10 marks are given for the TURNOVER criterion. We qualify to all other criteria except this Turnover part by a slight margin. In this case, are we eligible to apply for the BID? Shall average marks be counted or a particular bidder has to qualify on every individual Criterion?</p>	<p>Average Annual Turnover of last three years should not be less than 2 Crores. Refer section 2.2 , pg 20 of RFP.</p>
5	<p>Page No.21.Point Number 2.2- Sub Point.16 Existing RFP -The application security audit of the examination software should be certified from 'Cert-In' empaneled vendor Our Submission - Bidder must have Cert-In certified Tier-3 Data Centre with Data Security</p>	<p>No Change</p>
6	<p>Clause no. xiii in Pre Examination Work: At each examination centre there should be sufficient no. of additional switches that can be used at the time of emergency – Please provide clarity on the requirement of additional switches.</p>	<p>There shall be no single point of failure in infrastructure component.</p>
7	<p>Clause no. xx in Pre Examination Work: The Examination Centre must have facilities for installing security and access control systems. Kindly elaborate on the requirement.</p>	<p>There shall be no single point of failure in infrastructure component.</p>
8	<p>Clause no. 1.5.2.1 in Functionality/Feature of Online Exam Question Bank: Prepare a database of 2000 questions from which the random questions should be imported at the time of exam – We would like to suggest you that the service provider has to ensure that no questions gets repeated in second shift, if the exam is done in 2 shifts. Also for a single shift exam, it is</p>	<p>As proposed in Clause 1.5.2.1 Functionality/Feature of Online Exam Question Bank.</p>

	responsibility of the service provider to ensure the confidentiality of the questions. Hence, preparing a huge database of 2000 questions would technically take lot of time. Another suggestion would be to prepare 2-3 different question papers and the decision making authority from FSSAI can randomly pick any one QP for the exam.	
9	Tender fees not mentioned in Tender document.	No tender fees amount.
10	Mode of submission of Tender : Whether it is online or offline (If the tender process is entirely online or a hard copy of our response to the tender is to reach FSSAI on the submission date and time. Is our person expected to deliver the tender by hand, or can the hard copy be sent by post?)	Bid is to be submitted physically in tender box at 3rd Floor, FSSAI,FDA Bhawan, Kotla Road, Refer section 2.1.1(pt. K)
11	Is the EMD DD to be sent to FSSAI beforehand?	EMD Demand Draft is to be submitted along with Technical Bid.
12	Additional Clarifications relevant to this tender and tender document :	With Reference to the Page no: 8. Point 1.4.2, after pre bid meeting it has been decided that the other cities in which examination may be conducted are: a)Hyderabad, b)Guwahati, c)Chandigarh, d)Panaji, e)Bhopal, f)Lucknow subjected to a minimum of 30 candidates opting for any of these centres. Hence, the bidder will propose two financial costs ,One for the fixed main centres mentioned formerly and the other taking in

		consideration the centres mentioned above.
13	Additional Clarifications relevant to this tender and tender document :	Refer Page 3, In Bid process Schedule- The Date and Time for technical presentations by bidders & Opening of Financial bids of technically qualified bidders may be read as intimated instead of intimidated
14	Additional Clarifications relevant to this tender and tender document :	Refer Page 3., In Bid Process Schedule - The Venue may be read as Food Safety and Standards Authority of India, FDA Bhawan, Kotla Marg, New Delhi.
15	Additional Clarifications relevant to this tender and tender document :	Refer Page 13., In Pt 2.2.1(a) Form-IX may be read as Form VIII.
16	Additional Clarifications relevant to this tender and tender document :	Refer Page 21., In Pt 2.3(b) Form IX may be read as Form VIII.
17	Additional Clarifications relevant to this tender and tender document :	Refer page 33, In Form VIII: Financial Bid :- Quote the rates as mentioned in Annexure I.

Annexure I

1. Conduct and Processing of Online Examination (Computer Based Test) for Various examination

S. No	Rate in INR per Candidate for Primary (Main) Locations: Delhi(NCR), Kolkata, Mumbai, Chennai, Bangalore, Pune & Cochin (A) (In words & Figures)	Rate in INR per candidate for Secondary Locations: Hyderabad, Guwahati, Chandigarh, Panaji, Bhopal & Lucknow(B) (In words & Figures)
Evaluation of Financial Bid cost : A+0.1B		